

D.O. No.103-1/2016-NSL-II

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग.

(पुराना मिन्टो रोड) नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

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Date: 27th January, 2016

Dear Sh. Gary,

Department of Telecommunications (DoT), through its letter dated 9th July 2015 sought the Authority's Recommendations on Reserve Price and associated conditions for auction of 700 MHz, 800 MHz, 900 MHz, 1800 MHz and 2100 MHz bands. DoT also requested the Authority to expedite recommendations of reserve price and associated conditions on 2300 MHz and 2500 MHz bands sought vide DoT's reference dated 16th October 2014. DoT vide its another reference dated 6th November 2015 sought the Authority's recommendations on the liberalization of administratively allotted spectrum in 900 MHz band.

- 2. As the information provided by DoT was not sufficient, TRAI through its letter No.103-8/2015-NSL-II dated 24th July 2015 sought additional information / clarification. In response, DoT through its letter dated 16th October 2015 furnished some information. As the information provided was incomplete, TRAI through its letter dated 16th November 2015 sought further clarification. DoT through its letter dated 17th December 2015 furnished some clarifications.
- 3. In this context, TRAI issued a consultation paper on "Valuation and Reserve Price of Spectrum in the 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz and 2500 MHz bands" on 26th November 2015 seeking the comments of the stakeholders. An Open House Discussion was conducted by TRAI on 4th January 2016 at New Delhi.
- 4. Based on the comments received from the stakeholders and its own analysis, the Authority has finalised its Recommendations on "Valuation and Reserve Price of Spectrum in the 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz and 2500 MHz bands". The Authority's recommendations are enclosed herewith.
- 5. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

with Regards.

This letter issues with the approval of the Authority.

Yours sincerely,

Encl: As above

Shri Rakesh Garg,

Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi – 110 001.